# COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA No. 1785 of 2018 in DFR NO. 4840 of 2018

Dated: 13<sup>th</sup> December, 2018

### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Chikkanandi Solar Power Project LL.P & Anr Vs. Gulbarga Electricity Supply Company Limited & Anr			Appellant(s)	
			Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Shubhranshu Padhi Mr. Ashish Yadav		

### <u>ORDER</u>

### IA NO. 1785 OF 2018

(Application for urgent listing)

For the reasons set out in the application, list the matter on <u>3-1-2019</u> subject to curing the defects.

Application is disposed of.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson